

Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/1518 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 27th March, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/1253(E)/18 dtd 20.03.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. evening of 20.03.2019 till the morning of 25.03.2019, as prayed for. The Civil Judge and Asstt. Sessions Judge, Barpeta and in his absence the Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

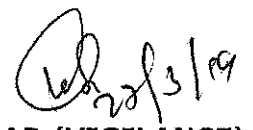
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/1519 /A, dated 27.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Reles